

Information note to the Press

(Press Release No. 201/2012)

For Immediate Release

Telecom Regulatory Authority of India

Extension of Last Date to receive comments on draft “Quality of Service of Broadband Service (Amendment) Regulations, 2012”

New Delhi, 26th October, 2012: The Telecom Regulatory Authority of India (TRAI) issued draft “**Quality of Service of Broadband Service (Amendment) Regulations, 2012**” on 26th October, 2012 on TRAI’s website inviting comments of the stakeholders by **9th November, 2012**.

TRAI has received requests from some of the stakeholders for extension of date for submission of comments on the afore-cited Regulations. Considering these requests, the date of submission of comments on draft Regulations has been extended upto **23rd November, 2012**. The stakeholders are requested to send their comments before this date preferably in electronic form to Mr. A. Robert J. Ravi, Advisor (CA and QoS), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg, New Delhi – 110002 (Tel No. 011-23230404, Fax No. 011-23213036, Email: advqos@traigov.in).

Rajeev Agrawal
Secretary, TRAI